
**Assam Panchayat and Rural Development Department
(Recruitment and Conditions of Service of Administrative
Officer (TRYSEM)Orders, 1996**

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SCHEDULE 1 :-

**Assam Panchayat and Rural Development Department
(Recruitment and Conditions of Service of Administrative
Officer (TRYSEM)Orders, 1996**

No RDD 145/92/155.- Whereas it is expedient to fill up the Post of Administrative Officer (TRYSEM) in the Directorate of Panchayat and Rural Development, therefore pending finalisation of the service Rules to be framed under the provision to Article 309 of the Constitution of India, the Governor of Assam is pleased to make the following orders in respect of the recruitment to the Post of Administrative Officer (TRYSEM) in the Directorate of Panchayat and Rural Development.

1. Short title and Commencement :-

(1) These orders may be called the Assam Panchayat and Rural Development Department (Recruitment and Conditions of Service of Administrative Officer (TRYSEM) Orders, 1996.¹

(2) These orders shall come into force with effect from the date of issue of these Orders.

A.G. Para-IIA Dt. 19.2.97 P. 103-105

2. Definition :-

In these Orders unless there is anything repugnant in the subject on context:

(1) "Appointing Authority" means the Governor of Assam.

(ii) "Commission" means the Assam Public Service Commission.

(iii) "Committee" means the Selection Committee constituted under sub-para (2) of para 3.

(iv) "Governor" means the Government of Assam.

(v) "Select list" means the list as referred to in para 3.

3. Recruitment :-

(1) Recruitment to the post of Administrative Officer (TRYSEM) shall be made by promotion from the select list approved by the Commission for the purpose under sub-para (4) from amongst the Registrar/Superintendents, in the Directorate of Panchayat and Rural Development, Assam, who have not less than 5 years experience in Planning Implementation and Monitoring of Rural Development Programmes, on the first day of the year in which the selection is made.

(2) For the purpose of select list mentioned in sub-para (1) above there shall be a selection committee consisting of the following members :

(i) Agricultural Production

Commissioner, Assam .Chairman.

(ii) Secretary, Panchayat

and Rural Development

Department .Member Secretary.

(iii) Secretary, Personnel

or his nominee

not below the

rank of Deputy

Secretary. Member

(iv) Director, Panchayat

and Rural

Development . Member

(3) The Appointing Authority shall obtain character Rolls and relevant service particulars of eligible candidates for recruitment to the cadre of Administrative Officer and shall refer to the Selection Committee, the number of vacancy, list of eligible Officers in order of seniority eligible for promotion, character rolls and relevant service particulars (including personal files) and details about reservation of the candidates belonging to the member of Scheduled Caste, Scheduled Tribes and per the provision of the Assam Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Services and Posts) Act. 1978 and Rules framed thereunder. The Committee shall examine the character rolls and relevant service particulars of the candidates taking into consideration the merit of the candidates and prepare a list of names in order of preference for recruitment to the post. The Committee shall forward the list so prepared by it to the Appointing authority.

(4) Select list.- The lists so prepared shall be forwarded to the commission alongwith the character rolls and service records of all eligible candidates and the observation of the Appointing Authority on the recommendations of the Committee. The Commission shall consider the list alongwith other documents received and may approve the list unless it considers any change necessary, if the Commission considers any change necessary, it shall inform the Appointing Authority of the changes proposed and after taking into consideration of the comments, if any, of the Appointing Authority, the Commission shall approve the lists finally with such modification, if any, as the Commission may think to be just and proper. The list finally approved by the commission shall be the Select List for the purpose of recruitment of Administrative Officer (TRYSEM).

(5) The select list as approved by the Commission shall remain valid for 12 months from the date of approval of Commission.

4. Joining time :-

A person shall join within 15 days from the date of receipt of the order of appointment or of promotion, failing which the appointment shall be cancelled unless the Appointing Authority

extends the period, which shall not, in all, exceed three months.

5. Relaxation :-

Where the Governor is satisfied that the operation of any of the paras of these orders causes undue hardship in any particular case, it may dispense with or relax the requirement of that para to such extent and subject to such conditions as it may consider necessary for dealing with the case in a just and equitable manner :

Provided that the case of any person shall not be dealt with in any manner less favourable to him than that provided in these paras.

6. Interpretation :-

If any question arises relating to the interpretation of these orders the decision of the Governor shall be final.

SCHEDULE 1

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| SCHEDULE -I | | |
|---------------------------------------|-------------|--|
| Name of Post | No. of Post | Scale of Pay. |
| 1. Administrative Officer (TRYSEM) | 1 (One) | Rs. 2275-60-2395-80-2875-EB- 100-3575- 125-4450/-p.m. |